OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-WEST DWARKA COURTS : NEW DELHI

EVENING COURT ROSTER FOR THE MONTH OF SEPTEMBER 2018

As approved by Ld. District & Session Judge South-West District, Dwarka Courts, the following Judicial Officers shall hold the Evening Courts at South-West District Courts, Dwarka, New Delhi during the month of AUGUST, 2018.

Evening Court No.	Name of Judicial Officers	Room No.
I	Dr. Sumedh Kumar Sethi, Ld. CMM	08
II	Ms. Neha, Ld. MM-02 (Mahila Court)	315
III	Sh. Deepak Kumar-II, Ld. MM-06	14
IV	Ms. Meenu Kaushik, Ld. MM-03(Mahila Court)	312
V	Sh. Ravinder Singh-II, Ld. MM-04(NI Act)	211
VI	Sh. Siddhartha Malik, Ld. MM-02	10
VII	Sh. Kishor Kumar, Ld. MM-03	11
VIII	Sh. Puneet Nagpal, Ld. MM-01(NI Act)	608

Note:-

1. Whenever the Evening Court Judge is on leave or busy in administrative work etc. or is not available due to any reason, he/she shall intimate to the office of the undersigned.

2. Presiding Office of Evening Court, South-West, Dwarka Courts, New Delhi, will be assisted by his/her own staff consisting of Reader, one Stenographer and one Orderly.

3. The link Roster of the Evening Courts would be as under: -

Ld. MM Presiding Evening Court No.	Link	Ld. MM Presiding Evening Court No.
I	<==>	II
III	<==>	IV
V	<==>	VI
VII	<==>	VIII

4. Whenever Presiding Officer of any Evening Court is on leave or busy in Administrative work or is not available due to any reason, his / her work shall be looked after by Link Magistrate presiding the Court shown in the opposite column. In case both the said MMs are on leave or not available for similar reason, the MMs who are mentioned immediate below the MM concerned shall work as next link MM and shall look after the work of Court of MM which is mentioned above it. In case even the next link MM mentioned immediately below the concerned MM is on leave or similarly not available, the MM which is mentioned immediately below thereafter shall work as next link MM and so on and so forth. The two MMs mentioned in the first horizontal line shall be deemed to be MMs placed immediately below the two MMs mentioned in the last horizontal line in the roster for the above purpose. The aforesaid arrangement shall be operative in absence of specific order of undersigned to the contrary.

5. It is further impressed upon the Judicial Officers holding the Evening Courts that they shall hold their respective courts in the rooms specifically earmarked for the said purpose and not in their own regular court rooms.

(DR. SUMEDH KUMAR SETHI)
CHIEF METROPOLITAN MAGISTRATE (S-W)
DWARKA COURTS : NEW DELHI

No. D 37 EC/CMM/S-WD/DWK/NEW DELHI/2018 **Delhi, Dated 29.08.2018**

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge H.Q., Tis Hazari Courts, South-West District, Dwarka Courts, Central, West (THC), New Delhi (PHC), South & South East (Saket), Shahdara, East & North East (KKD), North & North West (Rohini), Delhi.
3. The Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
4. All Metropolitan Magistrates, South-West District, Dwarka Courts, New Delhi.
5. The Officer Incharge, Pool Car, South-West District, Dwarka Courts, New Delhi.
6. The Secretary, Delhi Legal Aid, South-West District, Dwarka Courts, New Delhi.
7. The Director of Prosecution, THC, Delhi.
8. The A.O., Judicial, Office of the District & Session Judge, H.Q., THC, Delhi.
9. The A.O., Judicial, Office of the District & Sessions Judge, South-West District, Dwarka Courts.
10. In-charge Nazarat Branch, Filing, Office of the The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
11. The Commissioner of Police, New Delhi DCP's, South-West District, Dwarka Courts, New Delhi.
12. The Care Taking Branch, Office of The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
13. The Secretary, Bar Association, THC, PHC, Rohini, Karkardooma & Dwarka Courts, Delhi.
14. The Supdt. Jail, New Delhi/Lock-Up Incharge/Chowki Incharge, South-West District, Dwarka Courts.
15. District Court Web-Site Committee, Tis Hazari Courts.
16. Reader to CMM/ACMM South-West District, Dwarka Courts, New Delhi.
17. I.G. (Prison), Tihar Jail, Delhi, New Delhi.
18. Concerned, Law Officer, Tihar Jail.
19. In-charge, Video Conferencing, South-West District, Dwarka Courts, New Delhi.
20. Cashier, Distt. & Sessions Judge Courts, THC, Dwarka, Delhi.
21. Facilitation Centre/PRO.
22. Notice Board of South-West District, Dwarka Courts, New Delhi.
23. Office File.

(DR. SUMEDH KUMAR SETHI)
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